

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1491**

TO BE ANSWERED ON THE 26TH JULY, 2016/SHRAVANA 4, 1938 (SAKA)

CRIME AGAINST FOREIGNERS

**1491. DR. THOKCHOM MEINYA:
SHRI K.C. VENUGOPAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether incidents of attacks, misbehaviours and other crimes against foreigners including foreign women tourists from African countries have been reported in the country;

(b) if so, the total number of such cases reported, conviction rate achieved and the action taken against the guilty during each of the last three years and the current year, State, nationality and crime-wise including attacks and sexual harassment cases; and

(c) the steps taken by the Government to check such cases and to provide security to foreigners including foreign women in the country along with the advisories issued to the States and police departments in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): National Crime Records Bureau (NCRB) has started collecting data on crime against foreigners since 2014. Nationality-wise data is not maintained centrally. However State/UT wise and crime-wise, number of cases reported under crimes against foreigners during 2014 is enclosed at Annexure-I. State/UT wise cases convicted and persons convicted under crime against foreigners during 2014 is enclosed at

Annexure-I. State/UT wise cases convicted and persons convicted under crime against foreigners during 2014 is enclosed at Annexure-II.

Further, 'Public Order' and 'Police' being State subjects as per the provisions of the Constitution of India, the responsibilities of maintaining law and order, registration and prosecution of crimes rest primarily with the respective State Governments/Union Territory Administrations.

State/UT wise cases reported under crime against foreigners during 2014

Sl. No.	State/UT	Murder	Attempt to commit Murder	Culpable Homicide not amounting to Murder	Attempt to commit Culpable Homicide	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Kidnapping & Abduction	Dacoity	Robbery	Grievous Hurt	Extortion	Cheating	Theft	Forgery	Importation of Girls from Foreign Country	Disclosure of Identity of Victims	Human trafficking	Other IPC	Immoral Traffic (Prevention) Act, 1956	Indecent Representation of Women (Prohibition) Act, 1986	Other SLL	Total Crimes against Foreigners (column
1	Andhra Pradesh	1	0	0	0	0	0	0	0	0	0	0	0	0	1	3	0	0	0	0	0	0	0	0	5
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0	0	12	0	0	0	0	1	0	0	0	13
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	1	0	1	0	2	0	5	1	1	0	0	1	0	5	38	0	0	0	0	0	17	1	0	73
7	Gujarat	0	0	0	0	0	0	0	0	0	0	2	0	0	0	2	0	0	0	0	0	0	0	0	4
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0	0	5	0	0	0	0	0	4	0	0	9
9	Himachal Pradesh	0	0	0	0	0	1	0	0	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	2
10	Jammu & Kashmir	0	0	0	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	1	2	0	0	3	0	2	0	0	0	2	0	0	0	1	0	0	0	0	0	2	0	1	14
13	Kerala	0	0	0	0	0	0	4	0	0	0	0	0	0	0	2	0	0	0	0	0	2	0	0	8
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	1	0	0	0	1	0	0	0	0	0	0	0	0	2
15	Maharashtra	1	0	0	0	0	0	6	0	0	0	4	0	0	3	22	15	0	0	1	5	0	0	2	59
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	1
21	Punjab	0	0	0	0	1	0	0	0	0	0	0	0	0	1	1	0	0	0	0	0	1	0	0	4
22	Rajasthan	0	0	0	0	4	0	3	0	0	0	2	0	0	0	22	3	0	0	0	0	2	0	0	36
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	2	0	0	0	0	0	0	0	0	0	1	0	0	0	0	0	3	0	1	7
25	Telangana	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	6	0	0	0	8	0	0	0	31	0	0	0	0	0	1	0	20	66
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	2	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	4	6
	TOTAL STATE(S)	5	2	2	0	14	1	29	1	1	0	19	1	0	10	142	18	0	0	1	38	1	0	28	313
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2	0	0	0	0	0	0	0	0	2
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	2	0	0	8	0	10	2	2	0	3	0	0	9	116	3	0	0	0	0	3	0	6	164
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	3	0	0	0	0	0	0	4	0	0	7
	TOTAL UT(S)	0	2	0	0	8	0	10	2	2	0	3	0	0	12	118	3	0	0	0	7	0	0	6	173
	TOTAL (ALL INDIA)	5	4	2	0	22	1	39	3	3	0	22	1	0	22	260	21	0	0	1	45	1	0	34	486

**State/UT wise cases convicted and persons convicted under crime against foreigners during
2014**

SL	State/UT	2014	
		Cases Convicted	Persons Convicted
1	Andhra Pradesh	0	0
2	Arunachal Pradesh	0	0
3	Assam	0	0
4	Bihar	0	0
5	Chhattisgarh	0	0
6	Goa	2	4
7	Gujarat	0	0
8	Haryana	0	0
9	Himachal Pradesh	0	0
10	Jammu & Kashmir	0	0
11	Jharkhand	0	0
12	Karnataka	0	0
13	Kerala	0	0
14	Madhya Pradesh	0	0
15	Maharashtra	2	1
16	Manipur	0	0
17	Meghalaya	0	0
18	Mizoram	0	0
19	Nagaland	0	0
20	Odisha	0	0
21	Punjab	1	1
22	Rajasthan	0	0
23	Sikkim	0	0
24	Tamil Nadu	1	0
25	Telangana	0	0
26	Tripura	0	0
27	Uttar Pradesh	0	0
28	Uttarakhand	0	0
29	West Bengal	0	0
	TOTAL STATE(S)	6	6
30	A & N Islands	0	0
31	Chandigarh	0	0
32	D&N Haveli	0	0
33	Daman & Diu	0	0
34	Delhi UT	2	3
35	Lakshadweep	0	0
36	Puducherry	0	0
	TOTAL UT(S)	2	3
	TOTAL (ALL INDIA)	8	9

Source: Crime in India
